

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

32. TCP 27/2014

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 08.04.2024**

**NAME OF THE PARTIES:- Balkrishna Jagannath Shetty**  
**V/s**  
**Shri Subhash S. Shetty**

**Section: 397 -398 of Companies Act, 2013**

---

**ORDER**

Counsel, A. K. Menon appeared for the Applicant and Counsel, Haresh Nanji Gada appeared for the Respondent through VC. At request of the Counsel for the Respondent list this matter on **24.06.2024**.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**